

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Cethar Constructions Ltd**

PETITION NUMBER : **CP(IB)/56(CHE)/2022**

APPLICATION NUMBER : **a) IA(IBC)/2398(CHE)/2023
b) IA(IBC)/541(CHE)/2023**

ORDER

203.a. IA(IBC)/2398(CHE)/2023 IN CP(IB)/56(CHE)/2022

Ld. Counsel Mr. B. Dhanaraj for the Applicant. Ld. RP Mr. R. Thamodharan for the RP. Ld. Counsel Mr. Ramesh is present.

The Application seeking condonation of delay in filing the liquidation Application before this Tribunal was allowed on 04.01.2024.

Further the Applicant has sought approval of liquidation of the Corporate Debtor as recommended in the 6th Committee of Creditors meeting held on 01.12.2023 and to appoint Mr. M.S. Viswanathan as Liquidator. In this case, the CIRP process has crossed 330 days and the RP could not conclude the resolution process and therefore Committee of Creditors has recommended the process of liquidation.

List the Application for hearing on **14.06.2024**.

203.b. IA(IBC)/541(CHE)/2023 IN CP(IB)/56(CHE)/2022

Ld. Counsel Mr. B. Dhanaraj for the Applicant. Ld. Counsel Mr. Ramesh for R1 and R2

This is an Application seeking assets and documents for the purpose of the CIRP from R1 to R4. Also there is a prayer to hand over complete audit financials up to 31.03.2022 and provisional financials up to 25.11.2022.

In this case counter has been filed by R1, R2 and R4.

List the Application for hearing on **14.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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